(8)

Declaration of Assets and Liabilities

30(E)

Year. 2024 - 2025

I, MURLI MANUHAR JUSHI, son/daughter/wife of SRI RAS BIHARI PO

service and presently working as STENDGRAPHER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
	(i)	Cash	2,000/-	4-,000/-	1 MULIC RAJ	RAS BIHARIA	
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING-5000/. Im S.B.I BIHAR VIDHAN MANDAL	3 2 2 3 14 1 14 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	- '	X	×
	(iii)	Bonds, Debentures and Shares in companies	×	×	×	*	~
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	R \$-5,000/- Pe*	Rs-S,000/- Per month R.D in Post office	×	×	×
(detai		Motor Vehicles (details of make, etc.)	×	Royal Enfield Classic-350		×	*
1000	(vi)	Jewellery (give details of med weight and value)	Jeinellary	170 gen gold Jewellary 1000 gen Silve Jewellary	15 Amgold Jewellfry and 2008m Silver	7	X
	(vii)	Other assets, such as values of claims / interests	Home Appliance RS-1 Lakh	×	×	×	*

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

1655

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(\$)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i) :	Agricultural Land - Location(s) - Survey number(s)	analis e			Hame	Ett. Name
١	- Extent (Total measurement) -Current market value	×	× .	×	~	~
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	X	×	×	1000 Sq, feet and House Negs Dampur 1 Crone
(iii)	Buildings (Commercial and residential) Location(s)					
21 KA I =	- Survey /door number(s) - Extent (Total	i (2) aneibi. Bestoraei	X.	10 K	X	X
	measurement) - Current market value	je jesno * 184. Hrtopa i sv	and t	MAA.		
(iv)	Houses / Apartments, etc Location(s)	er fed Decig	ab tetra			
4	- Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	×	×	×
(v)	Others (such as interest in property)	X	×	×	×	X

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description 4	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks 1	well of & state and and		
	(ii) Loans from financial institutions	. 🗴	LOOM IN PHIS ANTS A BAI	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	\searrow	×	
	(b) dues to departments dealing with supply of water	y	X	
	(c) dues to departments dealing with supply of electricity	X	< .	

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			. 1985 kg 1987 kg .
	(d) dues to departments dealing with telephones	×	~
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	×	× ×
	(f) Other dues, if any	X	<
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - BX JPJ-3390R	×
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	×	~ ×
	(iii) Sales Tax [Only in case of proprietary business]	× .	X
	(iv) Property Tax	X	X

Personal Detail

GPF/CPF/PRAN N	0. :-	110164-29 44-13 M (M/F)
Date of Birth	:-	15081996 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	STENO GRAPHER
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	Mary and the second	ROHTAS, BIHAR
I hereby	declare	that the above details are true to the best of my

knowledge and belief.

	Signature Mydi Mamhar Joshi		
	Name of Employee: MURLI MANDHAR JOSH		
Place: PATNA	Designation: STEND GRAPHER		
Date: 11:02: 25	Department: BIHAR VIDHAM SABHA		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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Statistics of order

TABLE : MIDAL